

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 2846
TO BE ANSWERED ON 28.03.2022

ENVIRONMENTAL CLEARANCE OF MINES IN JHARKHAND

2846# SHRI DEEPAK PRAKASH:

Will the Minister of MINES be pleased to state:

- (a) the number of mines in Jharkhand that are shut due to delay in environmental clearance and which are necessary to be opened; and
- (b) the steps being taken by Government to expedite environmental clearance?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a): As per the information provided by the Govt. of Jharkhand, the number of mines of major minerals in Jharkhand that are shut due to delay in environmental clearance district-wise & Mineral-wise is at Annexure.

(b): Ministry of Mines has amended the Mines and Minerals (Development & Regulation) (MMDR) Act, 1957 through MMDR Amendment Act, 2021 with effect from 28.03.2021. Section 8B of the MMDR Act provides that all the valid rights, approvals, clearances, licences and the like granted to a lessee in respect of a mine shall continue to be valid even after expiry or termination of lease and such rights, approvals, clearances, and the like shall be transferred to and vested in the successful bidder of the mining lease selected through auction under the MMDR Act. In furtherance of the above, MoEF&CC has issued guidelines vide letter dated 07.07.2021 regarding transfer of approval under the FC Act, 1980 to the new lessee upon expiry or termination of lease of the previous lessee. MoEF&CC has also issued notification dated 13.07.2021 for transfer of prior Environmental Clearance (EC) from the previous lessee to the new lessee upon expiry or termination of lease of the previous lessee. This will help in maintaining continuity in mining operations even after change of lease.

ANNEXURE

Sl. No.	District	Mineral wise numbers of mines
1	Bokaro	Major Mineral-02
2	Chaibasa	Iron Ore-01, Limestone-08
3	East Singhbhum	Copper-01, Kynite-02
4	Saraikela- Kharsawan	Kynite-02